

given in reply to Starred Question No. 974 on the 19th December, 1955 and state:

(a) the names of members of the Committee which has been constituted to enquire into the working of the Rehabilitation Finance Administration;

(b) whether the Committee has started its work; and

(c) if so, when will it submit its report?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) :** (a) A Committee consisting of representatives of the Ministry of Finance and the Comptroller and Auditor-General was appointed. Subsequently the Comptroller and Auditor General did not find it possible to let his nominee work on the Committee. The Committee therefore now consists of Shri M. R. Bhide, I.C.S., Joint Secretary, Ministry of Finance.

(b) Yes, Sir.

(c) The report will be submitted as early as possible.

**Shri Gidwani :** What are the terms of reference of the Committee?

**Shri A. C. Guha :** To go through the procedures and general working of the administration so that it may perform its duty and function efficiently and speedily.

**Shri Gidwani :** When will the Committee start work and submit its report?

**Shri A. C. Guha :** I think it has started only recently and will submit its report, as I have said, as early as possible.

### Commissioned Officers

\*272. **Shri R. P. Garg :** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 518 on the 31st July, 1956, and state:

(a) whether any selection Board for recommending non-regular Commissioned Officers for permanent Commissions has since been set up; and

(b) if not, when it is likely to be constituted?

**The Deputy Minister of Defence (Sardar Majithia) :** (a) and (b). The award of Permanent Commission to non-regular officers is a subject that is constantly under review by the Army Headquarters and the Government. Those non-regular officers who satisfy the tests prescribed for entry into the Permanent Commissioned rank are given such Commissions. These are regular features of Army administration. Government do not think it necessary to establish a special Selection Board for this purpose.

**Shri R. P. Garg :** May I know the number of non-regular Commissioned Officers that have been given permanent Commissions?

**Sardar Majithia :** It will not be in public interests to answer that question.

**Shri R. P. Garg :** May I know what have been the criteria for selecting non-regular Commissioned Officers for permanent Commissions in the absence of the Selection Board?

**Sardar Majithia :** The criteria have been, the record of service, their efficiency, their usefulness and vacancies.

**Shri Velayudhan :** May I know whether those Commissioned Officers from the Bahawalpur State who opted to merge with the Indian cadre were being given pensions according to the Indian Army Rules?

**Mr. Speaker :** This relates to the Selection Board and does not relate to pensions.

**Shri Velayudhan :** It is a selection..

**Mr. Speaker :** The hon. Member is asking about pensions.

**Shri Velayudhan :** Those former officers of the Bahawalpur State opted to come into the Indian cadre and they were selected here and pension is being granted.

**Mr. Speaker :** It does not arise out of this question.

**Shri R. P. Garg :** May I know whether some permanent Commissioned Officers have been prevented from applying for the emergency recruitment to the I.A.S.?

**Sardar Majithia :** That question was already answered in the last Session and I have already replied that permanent officers were not allowed to apply.

### कागज उद्योग के लिये विशेषज्ञ समिति

\*२७५. श्री भक्त वार्धन : क्या भारी उद्योग मंत्री १ अगस्त, १९५६ के तारांकित प्रश्न संख्या ५७९ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) कागज उद्योग के कच्चे माल के साधनों का सर्वेक्षण करने के लिये विशेषज्ञों का जो दल नियुक्त किया गया था, क्या उसने अपनी रिपोर्ट दे दी है ;

(ख) यदि हां, तो क्या उस रिपोर्ट की एक प्रति मन्त्रालय पर रखी जायेगी ; और

(ग) उस दल की सिफारिशों को कार्यान्वित करने के लिये क्या कार्यवाही की जा रही है ?

**भारी उद्योग मंत्री (श्री म० म० शाह) :**

(क)से(ग). दो अन्तरिम नोट प्राप्त हुये हैं। आशा है कि अन्तिम रिपोर्ट ३ महीने के अन्दर मिल जायेगी, तभी उसे सभा की मेज पर रख दिया जायेगा।

**श्री भक्त बर्षान :** क्या माननीय मंत्री जी बताने की कृपा करेंगे कि जो यह पैनल नियुक्त किया गया था, उस ने अभी तक अपने काम में क्या प्रगति की है और क्या अड़चनें पड़ रही हैं जिस के कारण देरी हो रही है ?

**श्री म० म० शाह :** कोई खास अड़चन नहीं है। दो दफे इस पैनल की रिपोर्ट आई है, और हिन्दुस्तान के जितने राज्य हैं, उनके फारेस्ट्स (वन) के जितने इंस्पेक्टर जनरल हैं, उन को चिट्ठी भेजी गई है। उनके पास से काफी डेटा आ भी गया है, और जो दो नोट प्राप्त हुए हैं, उन के बेसिस (आधार) पर रिपोर्ट शीघ्र ही बनने वाली है।

**श्री भक्त बर्षान :** देर से देर कब तक वह अपनी रिपोर्ट दे सकेंगे, क्या उन्होंने अपनी कोई तिथि बतलाई है ?

**श्री म० म० शाह :** मैंने बताया कि आशा की जाती है कि तीन महीने के अन्दर उनकी अन्तिम रिपोर्ट आ जाएगी।

#### Preference in Government Services for Sportsmen

\*277. { **Shri S. C. Samanta ;**  
**Dr. Ram Subhag Singh ;**

Will the Minister of Education be pleased to state:

(a) whether All-India Council of Sports have recommended to the Ministry that talents of top ranking cricketers and other sportsmen should be given preference in Government services in India;

(b) if so, what is the decision of Government in the matter ; and

(c) how many Indian top-ranking sportsmen have been recruited by foreign Governments because of their quality as sportsmen ?

**The Deputy Minister of Education (Dr. K. L. Shrimall) :** (a) No, Sir.

(b) Does not arise.

(c) The Government have no information.

**Shri S. C. Samanta :** May I know whether the Board of Control for Cricket in India represented to the Government in this matter ?

**Dr. K. L. Shrimall :** The president of the Board of Control for Cricket in India has sent a memorandum to the Prime Minister.

**Shri S. C. Samanta :** May I know whether Government have any record about those posts for which they have applied ?

**Dr. K. L. Shrimall :** Government have no information; the posting is not readily available.

**Shri S. C. Samanta :** I put a question a month back whether this question was asked from the Board of Control for Cricket and such other organisations as to which persons have been taken in by foreign Governments.

**Dr. K. L. Shrimall :** The position is that Government has so far no information how these cricketers are employed by foreign Governments. It will require enormous time and money to collect that information. If you think that it is important to collect the information Government will do so, but I do respectfully submit that it requires considerable time and money, which is not really necessary.

**The Deputy Minister of Defence (Sardar Majithia) :** May I supplement that? I can state definitely that no foreign Government employs any of these sportsmen. It is a fact that some Clubs do offer contracts to some of these sportsmen for playing for those Clubs.

**Dr. Ram Subhag Singh :** May I know whether these are foreign Clubs which offer some money to our cricketers ?

**Sardar Majithia :** Yes, that is what I said. They are under contract, and according to the terms of the contract, the Clubs do offer money to the cricketers and they go there for completing the contract.

**Dr. Ram Subhag Singh :** May I know whether Government will enable Indian Clubs to offer such contracts to Indian cricketers ?

**Sardar Majithia :** Personally I think that if some Indian Clubs offer contracts to these cricketers, they will accept.